

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 135
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India	...	Applicant/Petitioner
Vs		
M/s. Advance Navotpad Surfactants Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 12.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Liquidator

Mr. Srawar Raza and Ms. Ishita Sharma, Advs.

ORDER

List the matter for further consideration on 21.09.2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

12.08.2021
DPK